

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1955/2016

New Delhi, this the 2nd day of June, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Dr. Satish Chand Govil MBBS (S.C. Govil)
Aged about 68 years
S/o late Shri D.P. Govil
Presently superannuated on attaining
the age of 60 years w.e.f. 30.06.2008
while he was functioning as CMO (NFSG)
in Meerut CGHS as Group 'A',
Gazetted Cadre Officer
R/o 1/3 Tirpati Apptt.
Opp. Saket Meerut. .. Applicant

(By Advocate : Shri V.P.S. Tyagi)

Versus

1. The Union of India (through Secretary)
Ministry of Health & Family Welfare
CHS Division,
Nirman Bhawan,
New Delhi.
2. The Principal Secretary CGHS
Health & Family Welfare (H&FW) Deptt.
Nirman Bhawan, New Delhi.
3. The Additional Director
CGHS Suraj Kund Road
Meerut.
4. The PAO
Pay & Accounts Office
Lady Harding Medical College
New Delhi. .. Respondents

ORDER (Oral)**By Hon'ble Mr. P.K. Basu**

Heard the learned counsel for the applicant.

2. It is stated that the applicant has filed representation dated 21.04.2015 (Annexure A-1) to the respondents regarding his claim, which has not yet been disposed of.
3. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, with a direction to the respondents to consider the representation dated 21.04.2015 of the applicant and to dispose of the same by passing appropriate speaking and reasoned orders thereon, within a period of two months from the date of receipt of a copy of this order. No order as to costs.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member (A)

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